

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A No.410/KB/2017
T P No. 12/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company		Anmol Biscuits Ltd & Ors.	
Under Section		232(3)(D)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR CHAYAN GUPTA Adm, For Applicant [Signature]
2. MS. IRAM HASSAN Adm

ORDER

Ld. Counsel for the petitioners is present.

List it on 11/10/2017 for hearing.

sd/ ✓
(Jinan K.R.)
Member (Judicial)